IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No.9489 of 2020

Md. Iqbal @ Md. Ekbal … … **Petitioner**

Versus

The State of Jharkhand … … **Opp. Party**

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. Arun Kr. Pandey, Adv.
For the State : Mr. Rakesh Ranjan, A.P.P.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

04/25.03.2021: As prayed for by the learned counsel for the petitioner, put up this case on 19.04.2021.

(Rajesh Kumar, J.)

Amar/-